

**CIRCULAR NO. 27 OF 2021**

Sub.: Postponement of National Lok Adalat  
dtd. 10.04.2021


- Ref.: 1. E-mail received from Mumbai District Legal Services Authority, Bandra, Mumbai on 25<sup>th</sup> January, 2021.
2. This Office Circular No.10 of 2021, dated 25<sup>th</sup> January, 2021.
3. This Office Circular No.24 of 2021, dated 8<sup>th</sup> March, 2021.
4. E-mail received from the Member Secretary, Maharashtra State Legal Services Authority, Mumbai, dated 5<sup>th</sup> April, 2021.

All concerned are hereby informed that the Member Secretary, Maharashtra State Legal Services Authority, Mumbai, vide its Letter, dated 5<sup>th</sup> April, 2021 has informed this Office that the "First National Lok Adalat" scheduled to be held on Saturday, the 10<sup>th</sup> April, 2021 has been postponed till further order for the State of Maharashtra.

In view of above, the "First National Lok Adalat" scheduled to be held at Head Office and Bandra Branch on Saturday, the 10<sup>th</sup> April, 2021 is hereby postponed until further order.

COURT OF SMALL CAUSES }

MUMBAI : 7<sup>TH</sup> APRIL, 2021 }

  
( S. C. More )  
Chief Judge